

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the **14th** day of **NOVEMBER, 2019**.

ORIGINAL APPLICATION NO. 330/858/2018

HON'BLE MS AJANTA DAYALAN, MEMBER (A)

1. Vijay Prasad Yadav, aged about 64 years, S/o late Narain Yadav, R/o Chhotki Dellah Gusulkhana Road, P.S. Dhaniya Bagicha, District Gaya, Bihar.
.....Applicant.

VERSUS

1. The General Manager, East Central Railway, Hajipur (Bihar), representing Union of India.
2. The Divisional Railway Manager; East Central Railway; Mughalsarai Division; Mughalsarai.
3. The Senior Divisional Operating Manager, East Central Railway; Mughalsarai Division; Mughalsarai.
4. The Senior Divisional Personal Manager East Central Railway; Mughalsarai Division; Mughalsarai.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri L M Singh

O R D E R

List revised.

2. None present for the applicant. Shri L M Singh, learned counsel for the respondents is present.
3. Learned counsel for the respondents states that the applicant or his counsel are not appearing consistently and no rejoinder has been filed despite the counter having been filed on 08.08.2019.
4. We observe that the applicant or his counsel have not appeared continuously on the last three dates i.e., on 12.03.2019, 20.05.2019 and 23.09.2019. No rejoinder has been filed by them despite counter having been filed more than three months back on 08.08.2019.
5. It appears that the applicant or his counsel are not interested in pursuing this matter.
6. Accordingly, the OA is dismissed in default and for non prosecution.

(AJANTA DAYALAN)
MEMBER-A

Arun..